

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

GOVERNMENT ORDER NO:- 4992-JK (LD) of 2025

DATED:- 05 - 05 - 2025

Sanction is hereby accorded to the appointment of Officers of Tourism Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 05.05.2025

No:-LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Tourism Department.
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jim

Reyaz Ali Bhat
05-05-25

Annexure to the Government Order No. 4992 – JK (LD) of 2025 dated 05.05.2025.

S.No	Case title	OIC
1	OWP/2014/35 titled Vishnu Dutt and ors. Vs state th. Tourism and culture Department and ors.	Ms. SavitaChouhan, JKAS Deputy Director Tourism,(Publicity) Ph. No.9419373972 e-mail- publicitywingtourism@gmail.com
2	OWP/2011/1136 titled Faqir Sain Vs State of J&K and others	Mr. Arif Lone, JKAS Asstt. Director Tourism (NHW) Batote Ph.No.9419170167 E-mail –adtourismbatote@gmail.com
3	WP(C)/2020/1069 titled Ajit Kumar Vs Union Territory of J&K	Ms. Sugandhi Banotra, JKAS Assistant Director Tourism, Jammu Ph. No.9419183010 E-mail- publicitywingtourism@gmail.com
4	OWP/2018/1273 titled Hotels and restaurants association Patnitop th. S. Harcharan Singh Vs state of J and K th. Commission	Mr. Arif Lone, JKAS Asstt. Director Tourism (NHW) Batote Ph.No.9419170167 E-mail –adtourismbatote@gmail.com
5	WP(C)/2020/1037 titled Sajjad Tariq Vs UT of J&K and others	Mr. Shokat Hayat Mattoo, JKAS Deputy Director Tourism, Jammu Ph. No.9622225253 E-mail-wingestates@gmail.com
6	WPC No. 387/2021 titled Raj Painting Works Vs UT	Ms. Neha Mahajan Deputy Director Tourism (P&S) Jammu. Ph.No.7006971050 E-mail-ddptourismjammu@gmail.com
7	OWP/2013/1575 titled High Court Sanjay Sharma and ors. Vs state th. Tourism Department and ors.	Ms. SavitaChouhan, JKAS Deputy Director Tourism, (Publicity) Ph. No.9419373972 e-mail- publicitywingtourism@gmail.com
8	WP (C) 1559/2021 titled Mohd Majid and another vs UT.	Mr. Shokat Hayat Mattoo, JKAS Deputy Director Tourism, Jammu Ph. No.9622225253 E-mail-wingestates@gmail.com
9	WP (C) 1552/2021 titled Shahida Begum V/s UT of J&K	Mr. Shokat Hayat Mattoo, JKAS Deputy Director Tourism, Jammu Ph. No.9622225253 E-mail-wingestates@gmail.com
10	WP (C) No. /2023 titled Magotra Tent House Vs UT of J&K.	Mr. Shokat Hayat Mattoo, JKAS Deputy Director Tourism, Jammu Ph. No.9622225253 E-mail-wingestates@gmail.com
11	WP (C) No. /2023 titled Neeraj Magotra Vs UT of J&K & Ors	Ms. Neha Mahajan Deputy Director Tourism (P&S) Jammu. Ph.No.7006971050 E-mail-ddptourismjammu@gmail.com
12.	WP (C) No. 1983 /2023 titled M/S	Ms. Sugandhi Banotra, JKAS

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	Sanyal Boating Agency V/S UT of J&K and others	Assistant Director Tourism, Jammu Ph. No.9419183010 E-mail- publicitywingtourism@gmail.com
13	WP (C) No. 2887/2023 titled Tanveer Ahmed Vs UT of J&K and others	Ms. NehaMahajan Deputy Director Tourism (P&S) Jammu. Ph.No.7006971050 E-mail-ddptourismjammu@gmail.com
14	WP (C) No. 647/2022 titled Vivek Gupta V/S UT of J&K and others	Ms. NehaMahajan Deputy Director Tourism (P&S) Jammu. Ph.No.7006971050 E-mail-ddptourismjammu@gmail.com
15	WP (C) No. 379/2022 titled Abdul Haq Vs UT of J&K and others.	Mr. Shokat Hayat Mattoo, JKAS Deputy Director Tourism, Jammu Ph. No.9622225253 E-mail-wingestates@gmail.com
16	WP (C) No. of 2021 titled MatloobHussainVs UT of J&K and others	Mr. Shokat Hayat Mattoo, JKAS Deputy Director Tourism, Jammu Ph. No.9622225253 E-mail-wingestates@gmail.com
17	WP (C)/2020/2145 titled MohdRiazVs UT of J&K	Mr. Shokat Hayat Mattoo, JKAS Deputy Director Tourism, Jammu Ph. No.9622225253 E-mail-wingestates@gmail.com
18	CMA/2014/1333 titled National Foundation through its Chairman cum Managing Director Bhatti	Ms. NehaMahajan Deputy Director Tourism (P&S) Jammu. Ph.No.7006971050 E-mail-ddptourismjammu@gmail.com
19	WP (C) No.2717/2023 titled Abdul Kareem V/S UT of J&K and others & Contempt Petition bearing No.CC(S) No.385/2024	Ms. NehaMahajan Deputy Director Tourism (P&S) Jammu. Ph.No.7006971050 E-mail-ddptourismjammu@gmail.com
20	WP (C) No.2124/2021 titled Parveen Singh and other Vs UT of Jammu and Kashmir.	Mr. Shokat Hayat Mattoo, JKAS Deputy Director Tourism, Jammu Ph. No.9622225253 E-mail-wingestates@gmail.com
21	WPC No.1752/2023 titled Ram LalVs UT of J&K and others	Mr. Arif Lone, JKAS Asstt. Director Tourism (NHW) Batote Ph.No.9419170167 E-mail -adtourismbatote@gmail.com
22	WP (C) No. /2023 titled Manzoor Ahmad Natnoo	Ms. NehaMahajan Deputy Director Tourism (P&S) Jammu. Ph.No.7006971050 E-mail-ddptourismjammu@gmail.com
23	WP(C) No. /2021 Lower Court titled Nehal Singh Vs UT of J&K and others	Ms. NehaMahajan Deputy Director Tourism (P&S) Jammu. Ph.No.7006971050 E-mail- ddptourismjammu@gmail.com
24	Civil Suit No.240 of 2021 titled Gurvinder Singh Vs the Chief	Ms. NehaMahajan



	Secretary.	Deputy Director Tourism (P&S) Jammu. Ph.No.7006971050 E-mail- ddptourismjammu@gmail.com
25	No. /2023 titled Mushtaq Ahmed Vs Director Tourism Jammu.	Mr. Shokat Hayat Mattoo, JKAS Deputy Director Tourism, Jammu Ph. No.9622225253 E-mail-wingestates@gmail.com
26	Civil Suit/ 2023 titled JavedAkhterVs UT of J&K and others	Ms. NehaMahajan Deputy Director Tourism (P&S) Jammu.Ph.No.7006971050E-mail- ddptourismjammu@gmail.com
27	CAT/2021 titled Ashok Kumar Vs DTJ	Ms. SugandhiBanotra, JKAS Assistant Director Tourism, Jammu Ph. No.9419183010E-mail- publicitywingtourism@gmail.com
28	CAT/2024 titled CAT Ajay Parshad Sharma Vs UT	Ms. SavitaChouhan, JKAS Deputy Director Tourism, (Publicity) Ph. No.9419373972e-mail- publicitywingtourism@gmail.com
29	CAT/2024 OA NO. 463/2024 Gopal SinghVs UT of J&K &Ors	Mr. Shokat Hayat Mattoo, JKAS Deputy Director Tourism, Jammu Ph. No.9622225253E-mail- wingestates@gmail.com
30	Jagdish Raj Shastri Vs UT of J&K SLP NO. 30256 of 2019	Mr. AijazQaiser, JKAS Joint Director Tourism,Jammu Ph.No.9469678786

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